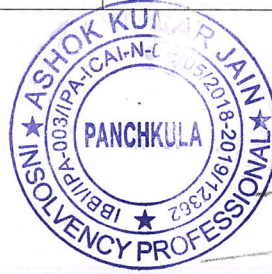


**REPUBLICATION OF
FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CREST STEEL (UNA) PRIVATE LIMITED**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Crest Steel (UNA) Private Limited CIN No. U28999HP2012PTC000106
2.	Address of the registered office	VPO Kalruhi, Tehsil-Amb Distt Una Himachal Pradesh 177203
3.	URL of website	https://creststeeluna.ibc2016.net
4.	Details of place where majority of fixed assets are located	As per the information provided by the Financial Creditor namely, The Kangra Central Coop Bank Ltd, assets have been sold under SARFAESI. Earlier the assets were situated at: VPO Kalruhi, Tehsil-Amb Distt Una Himachal Pradesh 177203
5.	Installed capacity of main products/ services	Not available (Unit closed since 2019)
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor has booked a sale of Rs 218,97,12,591 in FY 2017-18.
7.	Number of employees/ workmen	Nil as on CIRP date i.e. 27.06.2022
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending an email to CIRP.CRESTSTEEL@GMAIL.COM
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an email to CIRP.CRESTSTEEL@GMAIL.COM
10.	Last date for receipt of expression of interest	19.05.2023

11.	Date of issue of provisional list of prospective resolution applicants	20.05.2023
12.	Last date for submission of objections to provisional list	25.05.2023
13.	Process email id to submit EOI	CIRP.CRESTSTEEL@GMAIL.COM



Ashok Kumar Jain

Ashok Kumar Jain
Resolution Professional in the matter of Crest Steel Una Private Limited
IBBI/IPA-003/IP-N00205/2018-2019/12362
E-mail id: CIRP.CRESTSTEEL@GMAIL.COM

Date- 09.05.2023
Place-Panchkula

05.03.2021 registered with the Office of Sub-Registrar,
1- Property of Chanan Singh 16', North - Property of Devi Dayal

The application shall be heard and decided in your absence.
Given under my hand and the seal of this Tribunal on this date: 05/01/2023.
Signature of the Officer Authorised to issue summons

NOTICE ON ASSETS AND

All the Borrow loans availed | Demand Noti you/returned account within under sub-sec

Name of the Borrowers / Partners / Mo

Borrower: Mr. Singh S/o Dar 2. Mrs. Rajwar Harcharan S Muhlia Pah .Rahon, Na Punjab 144517 Guarantor: Singh Beniwal Singh R/o Se Pawat, Ludhiana

you are also p otherwise th The Bank res Bills Discounte other conting legal proceedi collect the orig for more comp mentioned abc

DATE: 09.05.2

इंडियन बैंक

इलाहाबाद

F

Whereas, t Securitization and in exerci Interest (Enfo the borrower) the date of rec Since the cor the property, possession of Sec.13(4) of t below account The parties c property and : Khanna forar The borrower' time available,

Name Borrower/ & Owner c

- (Borrower/s & Co (Prop Vi St No 6, Krishna Road, Khanna
- (Borrower) Kausal S/o Kumar, St No 6 Amloh Road Kh
- (Guarantor & Mr. Parshottar Ram Saroop, S Nagar Amloh I 141401.
- Mr. Anil Handa Handa, Modi Road Khanna 14

(Borrower/s) Harbans I Rajinderpal Sin Daheru Tehsil Ludhiana. 2. Mr Singh S/o Prit Village Daheru Dist Ludhiana

Rajinderpal Sin Bounded as und 41'3", South: St

DATE: 09.05.2

REPUBLICATION OF FORM G INVITATION FOR EXPRESSION OF INTEREST FOR CREST STEEL (UNA) PRIVATE LIMITED

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	Crest Steel (UNA) Private Limited CIN No. U28999HP2012PTC000106
2. Address of the registered office	VPO Kalruhi, Tehsil- Amb Distt. Una Himachal Pradesh 177203
3. URL of website	https://creststeeluna.ibt2016.net
4. Details of place where majority of fixed assets are located	As per the information provided by the Financial Creditor namely, The Kangra Central Coop Bank Ltd, assets have been sold under SARFAESI. Earlier the assets were situated at: VPO Kalruhi, Tehsil-Amb Distt. Una Himachal Pradesh 177203
5. Installed capacity of main products/ Services	Not available (Unit closed since 2019)
6. Quantity and value of main products/ services sold in last financial year	Corporate Debtor has booked a sale of Rs. 218.97,12,591 in FY 2017-18.
7. Number of employees/ workmen	Nil as on CIRP date i.e. 27.06.2022
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	CAN be obtained by sending an email to CIRP.CRESTSTEEL@GMAIL.COM
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	CAN be obtained by sending an email to CIRP.CRESTSTEEL@GMAIL.COM
10. Last date for receipt of expression of interest	19.05.2023
11. Date of issue of provisional list of prospective resolution applicants	20.05.2023
12. Last date for submission of objections to provisional list	25.05.2023
13. Process email id to submit EOI	CIRP.CRESTSTEEL@GMAIL.COM

Sd/-
Ashok Kumar Jain
Resolution Professional in the matter of Crest Steel Una Private Limited
Date- 09.05.2023 IBB/PA-003/IP-N00205/2018-2019/12362
Place-Panchkula E-mail id: CIRP.CRESTSTEEL@GMAIL.COM

idential property ard, Plot No: 140 No: 68/6/2, 6/3, 2, 17, Khata No: amabandi for the No: 179/190 as -16) situated at dbast No: 225 gla Enclaves, Teh & district Ludhaina as per sale deed bearing ad 29/11/2017 belonging to S. Darshan Singh S/o Jangl Singh. st: Neighbour 30', North: Neighbour 49' - 3", West: Road, our 49'

ice : Ludhiana Authorized Officer

Canara Bank
A Government of India Undertaking

Reserve Syndicate

Vipin Khand, Gomti Nagar, Lucknow-226010

E-AUCTION

SALE

NOTICE

IS UNDER THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND VISO WITH RULE 8(6) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002.

KEY (EMD) & DOCUMENT: 09.06.2023 UP TO 5:00 PM. 12.06.2023 between 11:30AM to 12:30PM

in particular to the Borrower(s) and Guarantor(s) that the below described Creditor, the Constructive possession of which has been taken by the AS IS WHERE IS, AS IS WHAT IS, and WHATEVER THERE IS WITHOUT

Description of the Immovable properties mortgaged and of Owner/Mortgagor	Reserve price		Total Liabilities
	Earnest Money Deposit (EMD)		Account Details for Earnest Money deposit
07748 in plot no. 36, House No. 72/219N ZONE-6, area 600 sq. (hsra No. 207,208 situated at uhar, Ward- Haiderganj, Pargana, st- Lucknow. f Property: Sri Mahfooz Ahmad I Ali, Boundaries: North: Plot No. 1: Plot No. 35, East: Plot No. 39, ad wide 602/583, Built on Plot No. 9, Part Khasra No. 205 Minjumla, g area 92,936 sq. mtr. situated at egariya, Ward- Newajganj, Tehsil & ucknow. Owner of Property: SMT. N AKBAR. Boundaries: North: 0, South: Plot No. 8, East: Plot No. Road 20 Ft Wide	Rs. 14,27,000/-	Rs. 26,42,362.86 as on 08.05.2023+ Intt. & Other Charges	A/c No.209272434 IFSC Code: CNRB0003078
	Rs. 1,42,700/-	A/c No.209272434 IFSC Code: CNRB0003078	
	Rs. 38,02,000/-	Rs. 13,87,635.76 as on 08.05.2023 + Intnt. & Other Charges	A/c No. 209272434 IFSC Code: CNRB0003078
	Rs. 3,80,200/-	A/c No. 209272434 IFSC Code: CNRB0003078	
	Rs. 33,71,000/-	Rs. 30,73,362.32 as on 08.05.2023 + Intnt. & Other Charges	A/c No.209272434 IFSC Code: CNRB0004680
	Rs. 3,37,100/-	A/c No.209272434 IFSC Code: CNRB0004680	
007768 al Land Khasra No. 361/2M, Area- situated at Village-Obari, Pargana & iwabganj District-Barabanki, Owner ty: Sri Dileep Kumar, Boundaries- uriyua Nala, West -Road, North- Plot outh -Plot of Seller	Rs. 8,92,000/-	Rs. 3,44,445.50 as on 08.05.2023 + Intnt. & Other Charges	A/c No. 209272434 IFSC Code: CNRB0003515
	Rs. 89,200/-	A/c No. 209272434 IFSC Code: CNRB0003515	
	Rs. 63,58,000/-	Rs. 6,89,913.00 as on 08.05.2023 + Intnt. & Other Charges	A/c No. 209272434 IFSC Code: CNRB0003515
	Rs. 6,35,800/-	A/c No. 209272434 IFSC Code: CNRB0003515	

Please refer the link "E-Auction" provided in Canara Bank's website M/s CANBANK COMPUTER SERVICES Ltd., Mr. Sathianathan K M/ Mr. 80-23469681/62/64/65; Email ID: eaction@ccsl.co.in.

Authorized Officer, Canara Bank

THE BUSINESS DAILY.

FOR DAILY BUSINESS.

financialexpress.com

Financial Express 09/05/2023

शराब घोटाले की जांच : ढांडा

चंडीगढ़। आम आदमी पार्टी के वरिष्ठ नेता अनुराग ढांडा ने कहा है कि दिल्ली के कथित शराब घोटाले पर कोर्ट के भाजपा और सीबीआई-ईडी के कथित गठजोड़ को जबरदस्त झूटका लगा है। कोर्ट के आदेश से साफ हो गया है कि दिल्ली में कोई शराब घोटाला नहीं हुआ है। उन्होंने कहा कि पूरा शराब घोटाला फर्जी है और इसका मकसद केवल आम आदमी पार्टी को

बदनाम करना है। इस मामले में गिरफ्तार किए गए राजेश जोशी और गौतम मन्हेत्रा को कोर्ट ने जमानत दे दी है।

यहां जारी बयान में उन्होंने कहा कि असलियत में शराब घोटाला हरियाणा में हुआ है। मनोहर सरकार के इस घोटाले की जांच सीबीआई-ईडी को करनी चाहिए। हरियाणा में शराब घोटाला लॉकडाउन के दौरान हुआ था। ब्यूरो

कृषि अनुसंधान केंद्र

(श्री कर्ण नरेन्द्र कृषि विश्वविद्यालय, जोबनेर), फतेहपुर-शेखावाटी, सीकर (राज.)-332301

कृषक :- धर्म (लेखा./कृ.अ.कं./एफटीआर/2023/2483) दिनांक :- 21/04/2023

खुली निविदा सूचना

कृषि अनुसंधान केंद्र, फतेहपुर-शेखावाटी के फार्म पर खरीफ-2023 की विभिन्न फसलों के बीज उत्पादन हेतु, हिस्सा आधारित खेती लगभग 50-60 हैक्टर क्षेत्र में करवाने हेतु निविदाएं दिनांक 09.05.2023 को दोपहर 1.00 बजे तक आमंत्रित की जाती हैं। निविदा प्रपत्र 100/- रुपये कोशियर को नगद जमा करवाकर कार्यालय समय प्रातः 10.00 से 5.00 बजे तक प्राप्त कर सकते हैं। अथवा निविदा फार्म श्री कर्ण नरेन्द्र कृषि विश्वविद्यालय, जोबनेर की वेबसाइट www.sk nau.ac.in से डाउनलोड कर निविदा फार्म का शुल्क राशि रुपये 100/- का डी.डी. लगाकर कर भी कार्यालय में जमा करवाया जा सकता है। सफल निविदादाता को निविदा छुटने के तुरन्त बाद 1000/- प्रति हैक्टर के हिसाब से अमानत राशि कार्यालय में बैंकर चैक/डी.डी. के द्वारा जमा करवानी होगी। निविदा दिनांक 09.05.2023 को दोपहर बाद 2.00 बजे कमेटी के समक्ष खोली जायेगी। इस निविदा को बिना कारण बलाये निरस्त करने का अधिकार अधोहस्ताक्षरकर्ता को होगा। उक्त निविदा से सम्बन्धित विस्तृत विवरण www.sk nau.ac.in, <https://sppp.rajasthan.gov.in> एवं UBN.No.SKN2324WS0800014 कार्यालय में देखा जा सकता है।

पूजा.सवार/सी/23/1972

क्षेत्रीय निदेशक अनुसंधान

प्रपत्र जी का प्रकाशन

क्रेस्ट स्टील (ऊना) प्राइवेट लिमिटेड हेतु अभिरुचि की अभिव्यक्ति हेतु आमंत्रण

(इंस्ट्रुमेंट्स एंड बैंकरप्री बोर्ड ऑफ इंडिया (इंस्ट्रुमेंट्स रजिस्ट्रेशन प्रोसेस फॉर कारपोरेट पर्सन्स) विनियमन 2016 के विनियम 36ए(1) के तहत)।

सम्बद्ध विवरण	
1. पैर/सीआईएन/एलएलसी सं. सहित कारपोरेट डेट्रर का नाम	क्रेस्ट स्टील (ऊना) प्राइवेट लिमिटेड - CIN No.: U28999HP2012PTC000106
2. पंजीकृत कार्यालय का पता	बीपीओ कलरुडी, तहसील अम्ब जिला ऊना, हिमाचल प्रदेश-177203
3. यूआरएल की वेबसाइट	https://creststeeluna.ibc2016.net
4. स्थान का विवरण जहां अधिकतम फिक्स्ड परिसम्पत्तियां स्थित हैं।	वित्तीय क्रेडिटर नामतः दि. कोगड़ा स्टेल कॉप. बैंक लि. द्वारा प्रावधानित सूचना अनुसार परिसंपत्तियां सफेदी के तहत वेब दी गयी हैं। पूर्व में परिसंपत्तियां बीपीओ कलरुडी : तहसील अम्ब, जिला ऊना हिमाचल प्रदेश- 177203 पर स्थित थीं।
5. मुख्य उत्पादों/सेवाओं की संस्थापित क्षमता	उपलब्ध नहीं (युनिट 2019 से बंद है)
6. गत वित्तीय वर्ष में मुख्य उत्पादों/सेवाओं की मात्रा एवं मूल्य	कारपोरेट डेट्रर ने विच. 2017-18 में 218,97,12, 591 रु. की निष्क्रिय बृक की है।
7. कर्मचारियों/वर्कमैन की संख्या	सीआईआरपी तिथि 27.06.2022 पर मिल
8. दो वर्षों की अंतिम उपलब्ध वित्तीय स्टेटमेंट्स (अनुसूचियों के साथ), क्रेडिटर्स की सूचियां, प्रक्रिया के तदनन्तर घटनाक्रमों हेतु संबंधित तिथियां सहित अतिरिक्त विवरण उपलब्ध हैं :-	CIRP.CRESTSTEEL@GMAIL.COM पर ईमेल अनुरोध भेज कर मांगवाया जा सकता है।
9. कोड की धारा 25(2) (h) के तहत रेजोल्यूशन आवेदकों हेतु प्राप्त उपलब्ध है:-	CIRP.CRESTSTEEL@GMAIL.COM पर ईमेल अनुरोध भेज कर मांगवाया जा सकता है।
10. अभिरुचि की अभिव्यक्ति की प्रामि हेतु अंतिम तिथि	19.05.2023
11. प्रत्यक्षित रेजोल्यूशन आवेदकों की अस्थायी सूची के जारी की तिथि	20.05.2023
12. अस्थायी सूची के लिए आपत्तियों को जमा करने हेतु अंतिम तिथि	25.05.2023
13. ईओआई को जमा करने के लिए प्रोसेस ईमेल आईडी	CIRP.CRESTSTEEL@GMAIL.COM

हस्ता./
अशोक कुमार जैन

क्रेस्ट स्टील ऊना प्रा. लि. के विषय में रिसॉल्यूशन प्रॉफेशनल
IBBI/IPA-003/IP-N00205/2018-2019/12362
ईमेल: CIRP.CRESTSTEEL@GMAIL.COM

दिनांक : 09.05.2023
स्थान : पंचकुला

सीआईई टीम पर नशा चढ़ाने की कोशिश, तीन घायल

जौड़। खटकड़ टोल प्लाजा के पास नाका लगाकर जांच कर रही सीआईई टीम पर नशा तस्करो ने उनकी गाड़ी में टक्कर मार दी, जिसमें दो गाड़ियां क्षतिग्रस्त हो गईं। रोके जाने पर चालक ने पुलिसकर्मियों पर गाड़ी चढ़ा दी, इसमें वे बाल-बाल बच गए। आरोपियों की गाड़ी पलट गई। तीन पुलिसकर्मियों और नशा तस्करी के दो आरोपियों को चोटें आई हैं।

सीआईई स्टाफ नरवाना टीम के एसआई अवतार सिंह ने बताया कि नशा तस्करो एक गाड़ी से पंजाब की तरफ नशीला पदार्थ लेकर जा रहे हैं। इस पर टीम ने खटकड़ टोल प्लाजा पर जांच शुरू कर दी। तभी काले रंग की गाड़ी आई। इस पर टीम ने रुकने का इशारा किया, लेकिन चालक ने पुलिसकर्मियों पर गाड़ी चढ़ाने की कोशिश की। बाद में पुलिस कर्मियों ने बोलरो को आगे खड़ा कर रास्ता रोका तो आरोपी चालक ने उसे भी टक्कर मार दी। टक्कर से तीन पुलिसकर्मियों और कार सवार दो आरोपी घायल हो गए, जिन्हें पुलिस ने काबू कर लिया। संवाद

पानासल। नदिविजीवनल मेडिकल करप्शन ब्यूरो ने 11 रुपये रिश्वत लेते कर्मचारियों के इल उनके अस्पताल में की मांग की थी। ए केस दर्ज कर गिर रुपये बरामद कर ग

1.5 CRORE
HAPPY CUSTOMERS

नेक्स्ट-जेन ईकोप्रस्ट फ्यूल इंजेक्शन

Finance at the sole discretion of the financier. T&C Apply.

ETOB
ECO THRUST

नेक्स्ट-जेन ईकोप्रस्ट फ्यूल इंजेक्शन

Finance at the sole discretion of the financier. T&C Apply.

TVSCREDIT **SHIRAM** **FOR ALL INST**

जगाधरी: अग्रवाल टीवीएस, फो: 8929692552. कुरुक्षेत्र: शंकर टीवीएस, फो: 8929692545. 9315139956. दोसड़का (निकट गुरुद्वारा): एस.बी.एन. ऑटोमोबिल्स, फो: 9729267227. पि बुलजी ऑटोमोबाइल्स, फो: 9991113436. यमुनानगर (कैम्प): ए एस एन टीवीएस, फो: 7027003007. खेड़ीलखा सिंग: अर्धव टीवीएस, फो: 9671000078. पेहवा: यानन मोटर्स, फो: 9416281431. गण्डी ची

Amar Ujala 09/05/2023